



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

O.A. No.61/435/2020

Friday, this the 14th day of August, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Ravi Krishan Aged 59 years,
Son of Sh. Madhaw Ram,
R/o Kpuwara Kashmir,
At present H.No.190/2, Lower Roop
Nagar, Jaamu

- Applicant

(Mr. Sumit Nayyar, Advocate)

Versus

1. Union Territory of J&K through
Commissioner/Secretary
Forest Department,
Civil Secretariat, Jammu/Srinagar
2. Director,
Forest Protection Force, J&K,
Jammu
3. Joint Director,
Forest Protection Force, J&K,
Jammu
4. Shafat Ahmed Lala,
Incharge Section Officer,
Office of Joint Director,
Forest Protection Force, Jammu

5. Kamal Singh,
Incharge Section Officer,
Office of Joint Director,
Forest Protection Force, Jammu
6. Suresh Kumar Bhat,
Head Assistant
Office of Director,
Forest Protection Force, Jammu

- Respondents

(Mr. Rajesh Thapa, DAG)

O R D E R (ORAL)

Dr. Bhagwan Sahai, Member (A):

Ravi Krishan, son of Sh. Madhaw Ram, resident of H.No.190/2 Lower Roop Nagar, Jammu, has filed this OA on 08.08.2020. He seeks placement above respondent no.4 i.e., Shafat Ahmed Lala, in the tentative seniority list of Head Assistants notified as on 01.01.2020 by circular dated 27.01.2020, inviting objections, if any.

2. We have heard today the applicant's counsel, Mr. Sumit Nayyar and Mr. Rajesh Thapa, DAG on behalf of the respondents.

3. During arguments, the applicant's counsel submits that the applicant has already submitted his objection to the above tentative seniority list circulated on 27.01.2020, but even then the final seniority list placing him above respondent no.4, has not yet been issued.

4. The applicant's counsel submits that the applicant would be satisfied if this OA is disposed of at this stage with direction to the respondents to consider and decide his pending representation dated 07.02.2020 before issuing the final seniority list of Head Assistants as on 01.01.2020.

5. In view of the above submissions, this OA is disposed of at this stage with direction to the respondents to consider and decide the pending representation of the applicant dated 07.02.2020 as per provisions of relevant service rules governing the seniority list of Head Assistants, before issuing the final seniority list, if not already issued. If the final seniority list has already been notified and grievance of the applicant still subsists, then the respondents should consider and decide the applicant's representation dated 07.02.2020 as per provisions of relevant service rules, with a reasoned and speaking order and communicate it to him the decision within one month from the date of receipt of a copy of this order. With this, the OA stands disposed of. No costs.

(Rakesh Sagar Jain)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

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